

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA :  
CENTRAL BOARD OF DIRECT TAXES, NEW DELHI:  
THE 27th JUNE, 1960

NOTIFICATION  
INCOME TAX

1 No. 6298 (No. 261/9/60-IT): In exercise of the powers conferred by sub-section (1) of Section 112 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in supersession of all previous Notifications in this regard the Central Board of Direct Taxes hereby direct that the Assistant Assistant Commissioners of Income-tax of the States specified in column 2 of the schedule below shall perform their functions in respect of all persons and income assessed to Income-tax or Super-tax in the Income-tax Division, Wards or Districts specified in the corresponding entry in column 3 thereof:-

SCHEDULE:

<u>Sl. No.</u>	<u>Range</u>	<u>Income-tax Division/Ward or District</u>
1	Cuttack Range, Cuttack	1. I.T. Circle, (City), Cuttack
		2. I.T. Circle, (Rural), Cuttack
		3. I.T. Circle, Sherkulia
		4. I.T. Circle, Baripada
		5. I.T. Circle, Balasore
		6. I.T. Circle, Rourkela
		7. I.T. Circle, Sambalpur
		8. I.T. Circle, Bargarh
		9. I.T. Circle, Jharsuguda
		10. I.T. Circle, Nuakheda
2	Buxar Range, Buxar	1. I.T. Circle, Buxar
		2. I.T. Circle, Shikharipur
		3. Estate Duty, Buxar
		4. Sp. Investigation Ward-A, Buxar
		5. Sp. Investigation, Ward-B, Buxar

Contd...2

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|-----|----------------|--------------|
| 6.  | Salary Circle, | Shubarnagar  |
| 7.  | I.T. Circle,   | Shyamipathar |
| 8.  | I.T. Circle,   | Bhanganjar   |
| 9.  | I.T. Circle,   | Jaypore      |
| 10. | I.T. Circle,   | Phulbanic    |
| 11. | I.T. Circle,   | Puri         |

Whereas an Income-tax Circle, Ward or District or part thereof stands transferred by this Notification from one Range to another Range, appeals arising out of assessments made in that Income-tax Circle, Ward, or District or part thereof and pending immediately before the date of this Notification before the Appellate Asst. Commissioner of the Range from whom that Income-tax Circle, Ward or District or part thereof is transferred shall, from the date of this Notification takes effect, be transferred to and dealt with by the Appellate Asst. Commissioner of the Range to whom the said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1-7-1985.

*Sd/*  
 (Sunder Paul)  
 Under Secretary  
 Central Board of Direct Taxes

To

The Manager,  
 Govt. of India Press,  
 Mayapuri, New Delhi.

Copy to:

1. The Commissioner of Income-tax, Shubarnagar.
2. The Registrar, Income Tax Appellate Tribunal, Marishi Karve Marg, Bombay.
3. The AD I (ASAP) Bulletin Section, New Delhi.
4. Joint Secy & Legal Advisor, Ministry of Law, New Delhi.
5. ED Secy/Ad VI Secy/ITCC Sec (2 copies).

*Sunder Paul*  
 (Sunder Paul)  
 Under Secretary  
 Central Board of Direct Taxes